

ITEM NO.39

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 961/2021

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

TEJPAL

Respondent(s)

Date : 18-05-2022 This appeal was called on for hearing today.

For Appellant(s) Mr. Sarvesh Singh Baghel, AOR
Mr. Garvesh Kabra, Adv.
Ms. Pooja Singh, Adv.

For Respondent(s)

UPON hearing the counsel through Video Conference
O R D E R

Sole respondent is duly served, but no one has entered
appearance on his behalf.

High Court Records have been received.

Trial Court Records have not been received so far.

Issue DO letter in this regard.

List on 17.08.2022.

S.P.S. LALER
Registrar